

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.2
C.P.(IB)/63(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Pack World through its Proprietor Kamal Saraf
V/s
Classic Corrugations Pvt. Ltd.

.....Applicant

.....Respondent

Order delivered on 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant :Mr. Dhiren R Dave, Ld. Adv.
For the Respondent :

ORDER

This is an application filed under Section 9 of the Insolvency & Bankruptcy Code 2016. It is stated by the Applicant that advance copy of the Application in terms of Rule 6 of Adjudicating Authority, IBC Rules, 2016 has already been served on the Respondent.

Learned counsel for the applicant seeks time to place on record the list/chart of invoices along with details of due date of each invoices as well as due amount.

List the matter on 01.03.2024

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)